

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-07-2024 AT 10:30 AM**

CP (IB) No. 237/9/HDB/2020

AND

IA (IBC) 1331/2023 & IA (IBC) 258/2024 in CP (IB) No. 237/9/HDB/2020

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Action Group Associates

...Operational Creditor

AND

M/s. BEML Midwest Limited

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)

SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

IA (IBC) 1331/2023

Learned Counsel Mr.G.Bhupesh for the Applicant present, Learned Resolution Professional Ms.Padma Priyanka Vangala and Learned Counsel Ms. Shriraja S for the Respondent present.

The applicant has filed a memo dated 14.06.2024 submitting that this application is filed under section 70 of Insolvency and Bankruptcy Code, 2016 and therefore applicant prays leave from this Tribunal to approach Special Court as stipulated under Section 236 of Insolvency and Bankruptcy Code, 2016 for taking appropriate action against respondents.

In view of the above, we allow applicant to approach Special Court under Section 236 of Insolvency and Bankruptcy Code, 2016 as per law.

Accordingly, this application is disposed of.

IA (IBC) 258/2024

Learned Counsel Mr.Rohan for the Applicant, Learned Counsel Mr.G.Bhupesh for the Respondent, Learned Resolution Professional Ms.Padma Priyanka Vangala present. Applicant is not ready, Respondent is ready. At request for hearing call on 16.07.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-07-2024 AT 10:30 AM**

**CP (IB) No. 237/9/HDB/2020
AND
IA (IBC) 780/2024 in CP (IB) No. 237/9/HDB/2020
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Action Group Associates

...Operational Creditor

AND

M/s. BEML Midwest Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 780/2024

Learned Counsel Ms.Shriraja S for the Applicant and Learned Counsel Mr.G.Bhupesh for the Respondent present. Proof of service filed, as per the same Liquidator served. Liquidator in person along with the counsel present, seeks time to file counter. For counter 10 days' time granted. For counter call on 16.07.2024.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**